

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-152-2020**

Alcon Resorts Holdings Pvt. Ltd. .... Petitioner.

*Versus*

Sterling and Wilson Ltd. .... Respondents.

Mr. S.G.Dessai, Senior Advocate with Mr. Pavithran A.V., Advocate  
for the Petitioner.

**Coram : DAMA SESHADRI NAIDU, &  
SMT. M. S. JAWALKAR, JJ.**

**Date : : 15<sup>th</sup> October, 2020**

P.C.:

Issue notice to the respondents returnable in two weeks.

2. Post the matter on 29.10.2020.

**SMT.M.S.JAWALKAR, J.      DAMA SESHADRI NAIDU, J.**

MF/-